

ready stated in 1973. The re-structuring of the wage policy and revision of wages has been decided in 1971 and Government has to keep its promise. In this connection, this secret Interim Report has to be totally rejected because the 1967 Indian Labour Conference has already laid down the basis. There is an apprehension in the minds of the working class that the present wage policy is the offshoot of that report. Therefore, Government should reverse this policy of wage freeze, which has become bankrupt economically and politically. By pegging the wages you are not at all going to curb the inflation and increase production and reduce the prices. So many members of the ruling party themselves, like Mr. Sathé have said they have no faith in this wage freeze policy. It is one of the 10-point package programme. It will only hit the workers who are the real producers of wealth. In consultation with the central trade union organisations, Government has to restructure its wage policy and give up its present policy of repression against the working class. I only request the Government to implement the promises made by the Labour Minister and even the Prime Minister. With these words, I request the Minister to accept my resolution.

MR. CHAIRMAN: The question is:

"This House disapproves of the new features of the Government's wage freeze policy which are anti-working class and repugnant to well-established and universally accepted principles of minimum need based living wage, full neutralisation of the rise in the cost of living and

determination of wages by free collective bargaining and calls upon the Government to revise this policy in the interests of labour and in consultation with the trade unions."

The motion was negatived.

19.19 hrs

**RESOLUTION RE: GROWTH OF
FASCISM IN THE COUNTRY**

SHRI SHYAMNANDAN MISHRA (Begusarai). Sir, which Minister will attend to my resolution?

**THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS** (Shri F. H. Mohsin). I am here.

SHRI SHYAMNANDAN MISHRA: The Home Minister cannot attend to it.

The Prime Minister should attend to it I beg to move

"This House is of opinion that the Government is creating conditions for the growth of fascism in the country and therefore resolves that a Parliamentary Committee be constituted to make recommendations to counteract this dangerous trend."

MR CHAIRMAN: He may continue on the next day

19.26 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, August 31, 1974 | Bhadra 9, 1896 (Saka).